

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.235
CP/16(AHM)2023

Proceedings under Section 241-242 r.w 213 of Co. Act, 2013

IN THE MATTER OF:

Bali Industries India Private Limited

.....Applicant

Vs.

C M Smith And Sons Limited

.....Respondent

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : Mr. Monaal Davawala, Advocate for R-2 to 5

ORDER

None present for the applicant

List for further consideration on 25.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)